

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 32 /APPTT.

RANCHI DATED THE 08th MAY, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to depute Mr. Neelendu Sharan, Deputy Registrar (Non-Judicial) [Presently attached with Hon'ble the Chief Justice] as Deputy Registrar (Protocol) of the Court w.e.f. 09th June, 2025.

Further, Mr. Sharan is directed to coordinate with Mr. Rakesh Ranjan, Deputy Registrar (Protocol) [UOT as Secretary, DLSA, Daltonganj] during Summer Vacation commencing from 12th May, 2025.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

Sd/- Manoj Prasad

Registrar General

MEMO NO. 2301 /APPTT.

RANCHI DATED THE 08th MAY, 2025

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial) / the Member Secretary, SCMS/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.


Registrar General